

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. Comp APP No. 946/2017

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Shri Suresh Rajaram Upadhye**
 V/s
 Phadnis Infrastructures India Ltd

APPEARANCE :

FOR THE APPLICANT **: Absent**

FOR THE RESPONDENT **: Absent**

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **27.04.2023** for hearing.

Sd/-
ANURADHA BHATIA
Member (Technical)
09.03.2023
Sushil

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)